

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-2130(ND)2019

COARM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2019**

**NAME OF THE COMPANY: M/s. Dynacon Projects Pvt. Ltd. V/s. M/s.
Today Homes & Infrastructure Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

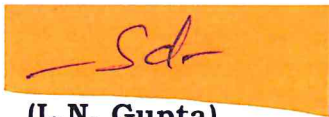
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Ms. Leena Tuteja, Advocate

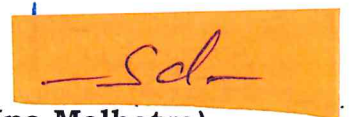
Present for the Respondent: Ms. Ankita Bajpai &
Ms. Geetika Sharma, Advocates

ORDER

Ms. Gitika Sharma, Advocate has put in appearance on behalf of the
Corporate Debtor. Let reply be filed. To come up for arguments on 22nd October,
2019.



**(L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**